

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 18/10/2017
Day : Wednesday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/1047/2008	MEHRA COPY HOUSE,	C.C.E. LUDHIANA	Sudhir Malhotra./DR	
2	C/53525/2014	Mady Walker Estate Management Pvt Ltd	C.C.E. Delhi-iii	Priyadarshi Manish, Adv/DR	


Prepared By


Checked By


12.10
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh